

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 20

C.P.(CAA)/45(MB)2024 IN C.A.(CAA)/1(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **26.04.2024**

NAME OF THE PARTIES: **RELIANCE COMMERCIAL FINANCE**
LIMITED

Section 230-232 of the Companies Act, 2013

ORDER

C.P.(CAA)/45(MB)2024 IN C.A.(CAA)/1(MB)2024

- 1) Mr. Harsh Ruparelia, Chartered Accountant for the Petitioner and Mr. Bhagwati Prasad, AD h/f RD (WR) are present.
- 2) Heard both sides. Reserved for Orders.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare